

Annexure-8

Name of the corporate debtor: Ambojini Property Private Limited; Date of commencement of CIRP: 10/09/2019; List of creditors as on: 29/04/2024

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in ₹)

| Sl. No. | Name of Creditors | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any Mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any | |
|---------|-------------------------------|---------------------------|------------------|---------------------------|--------------------------------------------------|-----------------------------|------------------------|----------------------------|------------------------------------------------|------------------------------|------------------------------------|-----------------|--------------------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | Whether related party? | | | | | | % of voting share in CoC |
| 1 | Nuvoco Vistas Corporation Ltd | | 52,17,050 | 52,17,050 | Material Supplier | NIL | NO | - | NIL | NIL | - | - | |
| 2 | Varadarajan & Co | 04-12-2019 | 4,20,901 | 4,20,901 | Audit and Professional Fee for services rendered | NIL | NO | - | NIL | NIL | - | - | |
| | TOTAL | | 56,37,951 | 56,37,951 | | 0.00 | | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | |